

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

42. C.P. 1685/(MB)/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2024**

**NAME OF THE PARTIES: K Natrajan**  
**V/s**  
**Birla Shloka Edutech Ltd**

**Section: 73(4) of Companies Act, 2013**

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**ORDER**

Adv. Rajesh Shah appeared for the Petitioner. At the request of the Counsel for the Petitioner, list the matter on **01.07.2024** for hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

13.05.2024  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**